

Block in Central public sector undertakings in Tripura as on 31st March, 1987 is Rs. 160.83 crores.

(b) There is no Central public sector undertaking with registered office in Tripura but units of 7 Central public sector undertakings are located in Tripura. One industrial licence has been issued by the Central Government during the years 1984—88 (upto June) in Tripura.

मध्य प्रदेश में अनुसूचित जनजातियों के लोगों को पेट्रोल पम्पों की एजेंसियों का आबंटन

492. श्री कैलाशपति मिश्र : क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि :

(क) इंडियन आयल कारपोरेशन द्वारा पेट्रोल पम्प की एजेंसियों के आबंटन के मामले में 30-10-1985 से 30 जून, 1988 तक की अवधि में मध्य प्रदेश के किन-किन जिलों में अनुसूचित जनजाति के लोगों को प्राथमिकता दी गई है ;

(ख) क्या मध्य प्रदेश के मुकमा कस्बे में आदिवासी कोटे के लिये रखा गया एक पेट्रोल पम्प किसी गैर आदिवासी व्यक्ति को आबंटित कर दिया गया है ; यदि हां, तो उसके क्या कारण हैं ;

(ग) क्या सरकार आदिवासियों को डीलरशिप देने की अपनी घोषित नीति पर फिर से विचार करने का विचार कर रही है ; और

(घ) यदि हां, तो उसके क्या कारण हैं ?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (श्री ब्रह्म दत्त) : (क) निर्धारित आरक्षण नीति के अनुसार इंडियन आयल कारपोरेशन ने 30 जून, 85 से 30 जून, 1988 तक की अवधि के दौरान मध्य प्रदेश में खारगोन, विदिशा, बस्तर और बिलासपुर जिले में अनुसूचित जनजाति वर्ग के व्यक्तियों को खुदरा डीलरशिप

(ख) डीलरशिप के आबंटन में आदिवासियों के लिये अलग से कोई आरक्षण नहीं है । इंडियन आयल कारपोरेशन ने अनुसूचित जनजाति वर्ग के अन्तर्गत एक खुदरा विक्री केन्द्र 30 जनवरी, 1987 से चालू किया है ।

(ग) जी नहीं ।

(घ) प्रश्न ही नहीं उठता

Central assistance for Kothagudam Thermal Power Station

493. SHRI YALLA SESI BHUSHANA RAO: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Andhra Pradesh Government has sought Central assistance for renovation and modernisation of the 680 MW Kothagudam Thermal Power Station; and

(b) if so, what is Government's response, to the request?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) and (b) Yes, Sir. Renovation and modernisation of 680 MW Kothagudem Thermal Power Station is, included in Centrally Sponsored R&M Programme. Against a Central loan component of Rs. 32.41 crores, an assistance to the tune of Rs. 22.33 crores has already been provided upto 31st March, 1988.

Village electrification of Pauri Garhwal district

494. SHRI D. B. CHANDRE GOWDA: Will the Minister of ENERGY be pleased to state:

(a) what is the number of villages electrified during 1987-88 in Pauri Garhwal district of Uttar Pradesh and the villages which are likely to be electrified during 1988-89;

(b) whether it is a fact that the amount earmarked for rural electrification in that district is being utilised elsewhere; and

(c) if so, what are the reasons therefor and what steps are being taken by Government to stop such irregularity?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP-NATH RAI): (a) Uttar Pradesh State Electricity Board has reported that 175 villages were electrified during 1987-88 and 126 villages are programmed for electrification during 1988-89 in Pauri Government to stop such irregularity?

(b) and (c) Information is being collected and shall be laid on the Table of the House.

Closing of project office of Rural Electrification Corporaion at Trivandram

495. SHRI THOMAS KUTHIRAVAT-TOM; Will the Minister of ENERGY be pleased to state;

(a) whether there is any proposal to> close down the project office of the Rural Electrification Corporation at Trivandrum;

(b) if so, what are the reasons therefor; and

(c) whether there is any proposal for the re-allocation of staff in the existing establishment at Trivandrum?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN, THE MINISTRY OF ENERGY (SHRI KALP-NATH RAI): (a) to (c) There is no proposal to close down the Project Office of Rural Electrification Corporation at Trivandrum.

Survey for installation Of Hydel Project

496. SHRI NARAYAN KAR: Will the Minister of ENERGY be pleased to state:

(a) whether any survey has been conducted for the installation of hydel power projects in different States; and

(b) if so, what are the details thereof, Statewise?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP-NATH RAI): (a) Yes Sir.

(b) The Statewise potential for instal-latin of hydel power project reassessed by Central Electrification Authority is given in the enclosed statement.

Statement	
<i>Hydro Electric Potential of India</i>	
State	Potential at 60% L. F. (MW)
1	2
Jammu & Kashmir	7487
Himachal Pradesh	11647
Punjab	922
Haryana	64
Uttar Pradesh	9744
Rajasthan	291
T otal: Northern Region	30155